

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 321 of 2013

Dated : 16th January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Transmission Corporation of Andhra Pradesh & Ors. ... Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Anank K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent (s): Mr. K.V. Mohan
Mr. K.V. Balakrishnan for APERC
Mr. Matrugupta Mishra

ORDER

It is represented that the Rejoinder has been filed.

Post the matter for hearing on **20.02.2014.**

(Rakesh Nath)
Technical Member
Ts/ak

(Justice M. Karpaga Vinayagam)
Chairperson